

(c) what steps have been taken by Government to stop the smuggling;

(d) whether it is a fact that top and other officials are living with these smugglers; and

(e) whether he is aware that the officer of Department have luxurious imported cars which the Government officers cannot normally maintain

विमान मंत्रालय में उपमंत्रि (श्री मगनभाई बरोट) : (क) जी नहीं, दिल्ली स्थित हवाई अड्डे पर वर्ष 1979 में पकड़े गये 69 लाख रुपये और (जून, 1980 तक) में 11 पकड़े गये थे।

(ख) सीमाशुल्क अर्ज द्वारा वर्ष 1979, 1980 तक) में दिल्ली स्थित हवाई अड्डे पर पकड़े गये चांदी का मूल्य लाखों रुपये का है:-

वर्ष	मूल्य (लाख रुपयों में)
1979 . . . . .	0.05
1980 . . . . .	9.25
(जून, 1980 तक)	

(ग) तस्करी को रोकने के लिए दिल्ली हवाई अड्डे पर निवारक और गुप्त सूचना संग्रह कार्यवाहियां तेज कर दी गई हैं।

(घ) जी, हाँ। परन्तु कुछ मामले पकड़े गये थे, जिनमें सीमाशुल्क विभाग और एअरलाइन्स के कर्मचारी अन्तर्गस्त थे तथा इन मामलों में संबंधित कर्मचारियों के खिलाफ उचित कार्यवाही की गई है।

(च) जी, हाँ। सरकार को ऐसी कोई भी सूचना नहीं मिली है।

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI MAGANBHAI BABOT): (a) No, Sir. The total value of goods seized at Delhi airport during the years 1979 and 1980 (upto June, 1980) was Rs. 69 lakhs and Rs. 116 lakhs respectively.

(b) The value of silver seized by the Customs authorities at Delhi airport during the years 1979, 1980 (upto June, 1980) is given below:

Year	Value (Rs. in lakhs)
1979 . . . . .	0.05
1980 . . . . . (upto June, 1980)	9.25

Preventive and intelligence have been intensified at Delhi airport to check smuggling.

(d) No, Sir. However, a few cases involving Custom, and Airlines staff were detected and appropriate action in these cases has been taken against the concerned officials.

(e) No, Sir. Government have not received any such report.]

**Registration of an aircraft by M/s. Thomas Mouget of Calcutta with Director General of Civil Aviation**

1362. SHRI RAMAKRISHNA HEGDE: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether any aircraft was registered by M/s. Thomas Mouget of Calcutta [or General] of Civil Aviation in May, 1980;

if so, on which date the aircraft was brought to India;

(c) whether the Director General of Civil Aviation certified the

†[ ] English translation.

(d) on which date the "Airworthy certificate was issued to this aircraft?"

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI CHANDULAL CHANDRAKAR): (a) A Pitts S-2A aircraft was registered by M/s. Thomas Mouget with Director General of Civil Aviation not in May, 1980, but on 19-6-80 with registration marks VT-EGN.

(b) Information is being collected and will be placed on the table of the Sabha.

(c) and (d) Yes, Sir. Certificate of airworthiness was issued on 21.6-80.

**Survey regarding the value of black money**

1363. SHRI RAMAKRISHNA HEGDE: Will the Minister of FINANCE be pleased to state :

(a) whether Government have made any survey recently about the total value of deals involving black income; and

(b) if so, what are the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI MAGANBHAI BAROT): (a) No, Sir.

(b) Does n<sup>t</sup> arise.

**Information regarding production and sale of foreign drugs**

1364. SHRI RAMAKRISHNA HEGDE: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that the Reserve Bank of India has asked foreign drug companies to submit detailed data of production and sale of their drugs;

(b) if so, what are the reasons asking for this information;

(c) whether these companies have complied with the request; and

(d) if so, what are the findings in relation to equity dilution?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI MAGANBHAI BAROT): (a) Yes, Sir.

(b) The additional information has been called for to decide the pending FERA applications of some of the drug companies.

(c) Four companies have already supplied the information and in regard to others the Reserve Bank of India has stipulated time limit within which they are required to supply the information.

(d) It is difficult at this stage to indicate the findings on these applications, since the additional information is yet to be received and the applications to be processed.

**Operational data regarding- industrial units receiving industrial assistance from I.R.C.I.**

1365. SHRI KALYAN ROY: SHRI BHOLA PRASAD: SHRI B. D. KHOBRAJADE:

Will the Minister of FINANCE be pleased to refer to the answer to Un-starred Question 918-F given in the Rajya Sabha on the 25th March, 1980 and state;

(a) whether Industrial Reconstruction Corporation of India has made any attempt to find out and obtain operational data in respect of 28 units which could not be obtained according to it either because they have commenced operations only recently or because their operations remain temporarily suspended/closed;

(b) if so, what are the details thereof—name of each of the 26 units and the amount of reconstruction assistance received by each one of them and the number of members of the Board of Directors in each firm;